

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:6662  
ANSWERED ON:07.05.2015  
SCAM IN NTPC  
Kishore Shri Kaushal

**Will the Minister of POWER be pleased to state:**

- (a) whether any huge scam from National Thermal Power Corporation has been reported to the Government; and
- (b) if so, the details thereof along with the action taken thereon?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) & (b) : NTPC is a Maharatna Public Sector Enterprise of Government of India. It has a full fledged vigilance set up headed by a Chief Vigilance Officer (CVO) and is also subjected to scrutiny by the independent agencies like Statutory Auditors, Comptroller and Auditor General (CAG), CVC/CBI etc. Further, it may be mentioned that CBI has registered a case on 25.01.2011 on the issue of contract awarded to the State Trading Corporation of India Ltd. regarding alleged supply of low quality imported coal at NTPC Unchahar Thermal Power Station.